

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5561
ANSWERED ON:02.05.2005
AMENDMENT IN EPF AND M.P. ACT
Rao Shri Kavuru Samba Siva;Yaskhi Shri Madhu Goud

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Union Government has received some proposals from the State Governments for making amendments in Employees' Provident Fund and Miscellaneous Provisions Act, 1952;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government on the request of the State Governments?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

- (a): No, Sir.
- (b) & (c): Do not arise in view of (a) above.